

OA 383 A/P2

12/2/01

Hon. Mr. Rafiqueldin, J.M.
Hon. Mr. B. P. Singh, Am

None for the applicant nos 2, 4, 5, 7 & 8.
Sh. Ak. Chaturvedi for respondents.

As regards MA No. 1223/00, the same
has already been allowed vide order
dt. 18/5/00.

MA No. 1388/00 has been moved
by the learned counsel for the
applicant for setting aside the
order dt. 8/5/00 the OA be restored
to its original number. MA is
dismissed in default & for non-
prosecution as none is present
to press the same.

The OA 383-A/P2 is also dismissed
in default.

Am.

R
J.M.

8

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